

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.38/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S PARGON PACKAGINGS V/S RASIK PRODUCTS PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rishabh Govila, Adv. *: For Operational Creditor*

Sh. Tanmay Sadh with Sh. Hridesh Batra,
& Ms. Himadari Batra, Adv. *: For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** In view of the request made by the Ld. Counsel representing the Operational Creditor, the present matter is adjourned for further hearing on 3rd June, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

13th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*